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14.09 hrs.

PAPERS LAID ON THE TABLE

Title: Papers laid on the Table by members/Ministers.

MR. SPEAKER: Now, Papers to be laid on the Table. Shri Sis Ram Ola.

श्रम और रोज़गार मंत्री (श्री शीश राम ओला) : महोदय, मैं निम्नलिखित पत्र सभापटल पर रखता हूँ :

(Placed in Library. See No. LT 559-561/04)

THE MINISTER OF WATER RESOURCES (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the year 2002-2003, alongwith Audited Accounts.

(ii) State regarding Review (Hindi and English versions) by the Government of the working of the Betwa River Board, Jhansi, for the year 2002-2003.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 562/04)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : महोदय, मैं निम्नलिखित पत्र सभापटल पर रखता हूँ :

(Placed in Library. See No. LT 563-571/04)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table--

1. A copy of the Forest (Conservation) Amendment Rules, 2004 published in Notification No. G.S.R. 94 (E) in Gazette of India dated the 3rd February, 2004 under sub-section (2) of section 4 of the Forest (Conservation) Act, 1980, together with a Corrigendum thereto published in Notification No. G.S.R. 107 (E) dated the 9th February, 2004.

(Placed in Library. See No. LT 572/04)

(2) A copy of the Notification No. S.O. 525 (E) (Hindi and English versions) published in Gazette of India dated the 23rd April, 2004 constituting an authority to be known as Compensatory Afforestation Fund Management and Planning Authority with effect from the 23rd April, 2004, issued under section 3 of the Environment (Protection) Act, 1986.

(Placed in Library. See No. LT 57304)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): I beg to lay on the Table--

1. A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:-
 - i. G.S.R.203 (E)/Ess.Com./Sugarcane published in Gazette of India dated the 22nd March, 2004 making certain amendments in the Notification No. G.S.R. 44 (E)/Ess.Com/Sugarcane dated the 14th January, 2004.
 - ii. G.S.R.228 (E)/Ess.Com./Sugarcane published in Gazette of India dated the 29th March, 2004 notifying the minimum price of sugarcane for 2003-2004 sugar season in terms of provisions of clause 3 of the Sugarcane (Control) Order, 1966.

(iii) G.S.R.438 (E)/Ess.Com./Sugarcane published in Gazette of India dated 9th July, 2004 notifying the minimum price of sugarcane for 2003-2004 sugar season in terms of provisions of

clause 3 of the Sugarcane (Control) Order, 1966.

(iv) G.S.R. 191 (E)/Ess. Com./Sugar published in Gazette of India dated the 12th March, 2004 containing Corrigendum to the Notification No. G.S.R. 17 (E)/Ess.Com./Sugar dated the 8th January, 2004.

- i. The Sugarcane (Control) Amendment Order, 2004 published in Notification No. G.S.R. 204 (E)/Ess.Com./Sugarcane in Gazette of India dated the 22nd March, 2004 .

(Placed in Library. See No. LT 574/04)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India, New Delhi, for the year 2000-2001, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Food Corporation of India, New Delhi, for the year 2000-2001.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 575/04)
